

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN
ZONE BENCH AT PUNE

Original Application- 91/2024

Suo Motu

'News item titled 'Pavana River enters 'priority 1' category due to increase in pollution' appearing in the Hindustan Times dated 26.02.2024'

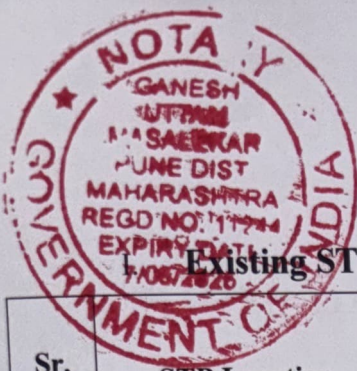
**ADDITIONAL AFFIDAVIT IN REPLY ON BEHALF OF
RESPONDENT NO 4 PIMPRI CHINCHWAD MUNICIPAL
CORPORATION**

I, Mr Sanjay Kulkarni aged about 55 years working as the Chief Engineer, of the Pimpri Chinchwad Municipal Corporation having office at PCMC Building, Mumbai – Pune Road, Pimpri, Pune 411018 do hereby solemnly affirm and state as under.

1. I say that the present Additional Affidavit is being filed in compliance of this Hon'ble Tribunal's Order dated 06.11.2024. The Answering Respondent is hereby furnishing the details of the Status and timeline of the STPs in a tabular form.

Existing and Proposed New STP's: It would be mentioned here that as part of the Action plan, PCMC has identified the current treatment capacities along Pawana River basin with existing / future treatment capacity gaps considering projected population and growth in the said Pawana River basin for the year 2031. There are existing 13 Nos. of operational STPs along Pawana River bank with the treatment capacity of 280 MLD as per the table below:





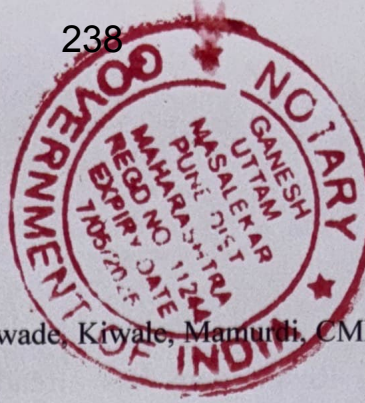
Existing STP's

Sr. No.	STP Location	STP Installed Capacity (MLD)	STP Utilization Capacity (MLD)	Technology (UASB/ASP/O P/SBR/MBR/F AB etc.)
1	Akurdi	30	30.35	SBR
2	Ravet	20	19.72	SBR
3	Chinchwad Phase I (Bhatnagar)	30	31.46	ASP
4	Chinchwad Phase II	30	22.81	SBR
5	Kasarwadi I	40	37.27	ASP
6	Kasarwadi II	40	40.84	ASP
7	Kasarwadi III	40	37.07	SBR
8	Sangvi Ph- I	10	9.63	SBR
9	Sangvi Ph- II (Dapodi)	20	15.81	SBR
10	Walhekarwadi	4	3.2	MBBR
11	Keshav Nagar	4	3.1	MBBR
12	Bhosari Garden	5	4.8	MBBR
13	Bhosari 217	7	3.95	MBBR
	Total	280	260.01	



II. Existing STP's Under Augmentation

Sr. No	STP Location	STP Installed Capacity (MLD)	STP Capacity After Augmentation (MLD)	Technology (UASB/ASP/O P/SBR/MBR/F AB etc.)	Current status
1.	Chinchwad Phase I (Bhatnagar)	30	45	ASP	Work is in progress and Shall be operational by March 2025



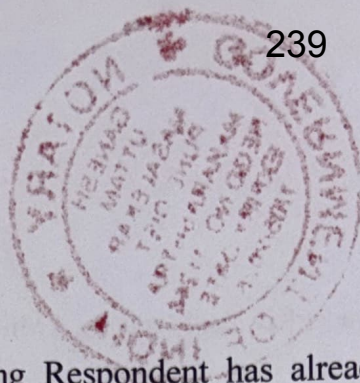
Also, DPR for 4 new STPs at Tathawade, Kiwale, Mamurdi, CME for treatment capacity 105 MLD as per below table:

III) New STPs

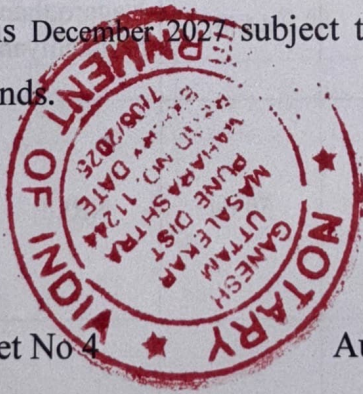
Sr. No	Location of STP	Capacity (MLD)	Funds to be obtained from the Authority (In Crore)	Name of the Funds Approving Authority	Time Requirement for Completion of work after receipt of Funds & availability of land	Current Status
1.	Tathawade	20	43.12	NRCP	March 2027	DPR Submitted to NRCD under National River Conservation Plan (NRCP), Tender Process done
2.	Kiwale	20	44.86	Nagarotthan Mahabhiyan	December 2027	DPR Sanctioned under Nagarotthan Mahabhiyan, Tender yet to be published
3.	Mamurdi	20	50.64	NRCP	March 2027	DPR Submitted to NRCD under National River Conservation Plan (NRCP), Scrutiny in Process
4.	CME	45	99.04	NRCP	March 2027	DPR Submitted to NRCD under National River Conservation Plan (NRCP), Scrutiny in Process

IV) Proposed STP's

1	Pimpri	20	115.34	-	18	DPR Submitted to NRCD under National River Conservation Plan (NRCP) Time Schedule will applicable from the date of work order
2	Tathawade (phase 2)	40		-	24	
3	Punawale	50		-	24	



2. The Answering Respondent has already submitted the action Plan dated 30.12.2024 to the Joint Director, Maharashtra Pollution Control Board. A copy of the Action plan is here to annexed and marked as **Annexure R-1.**
3. The Answering Respondent further states that the DPR for the proposed STP has already been sent to the National River Conservation Directorate. A Copy of the communication dated 04.10.2024 is hereto Annexed and marked as **Annexure R-2.**
4. The Answering Respondent states that the Approximate timeline for the proposed STPs is December 2027, subject to availability of land and timely approval of funds.



Advocate for Respondent No 4

Authorized Signatory

Solemnly Affirmed at Pune

On this 6th Day of January 2025.

Sanjay Kulkarni
Chief Engineer
Pimpri Chinchwad Municipal Corporation
Pimpri - 411 018

BEFORE ME

GANESH UTTAM MASALEKAR
NOTARY
GOVERNMENT OF INDIA
PUNE DISTRICT, MAHARASHTRA
REG. NO. 11244

NOTED AND REGISTERED
AT SER. NO. 06/01/2025
DATE 06/01/2025





Pimpri Chinchwad Municipal Corporation,
 Environment Department,
 No. Env/ 10 /kavi/ 47 /2024
 Date.30/ 12/2024
 Email: environment@pcmcindia.gov.in

To,
 Joint Director (WPC)
 Maharashtra Pollution Control Board
 Sion, Mumbai – 400 022.

Subject- Review meeting of pawana river action plan regarding clean up of polluted river stretch of Pawana River.

Reference- VC on dated 24/12/24, Pawana river Action Plan regarding clean-up of polluted River Stretch.

Sir,

With reference to the above subject the online meeting held on dated 24/12/2024 concerning the discharge of untreated domestic effluent into the Pawana River and the associated issues. We here bysubmit our detailed updated status of steps initiated by PCMC with Action Plan and timelines, addressing each point raised by you;

1. Provide STP for treatment of sewage generation and MSW treatment Facility in the villages /towns located on the bank of river to avoid contamination of River.

It is to state that Pimpri Chinchwad Municipal Corporation (PCMC) is committed to ensuring the protection and conservation of Pawana river and actively working on River pollution Abatement action plan. The total installed sewerage treatment capacity of existing STP's in Pimpri Chinchwad City is 376 MLD as on date and about 325 to 330 MLD sewage is being treated on daily basis and treatment capacity enhancement / augmentation projects of apprx. 47 MLD are under construction stage and apprx. 414 MLD planned as per future requirements. The proposed action plan and implementation program are stated under following headings;

A] River Pollution Action Plan of PCMC

In recent past due addition of many villages into PCMC municipal limits, there was additional stress on the sewerage system, treatment gaps and discharge qualities

and accordingly PCMC has already initiated several river pollution abatement action plan as briefly outlined below;

1. **Establishing Additional Treatment Capacities:** New treatment capacities along the Pawana River banks have been identified to prevent untreated sewage from entering the river.
2. **Upgradation of Existing old STPs:** Upgradation of existing old STP's along Pawana River bank with latest treatment technologies to meet the required discharge quality standard as notified by MPCB / CPCB time to time in recent past.
3. **Strengthening and improvement of drainage network:** Efforts are underway to replace inadequate drainage networks and lay new sewer networks to enhance the overall infrastructure.
4. **Laying Interceptor Trunk Mains:** Major interceptor trunk mains are being laid to capture sewage from nallas and convey it to STPs along the Pawana River banks
5. **City Development Plan Integration:** The proposed STPs have been incorporated into the City Development Plan (CDP) for further approval from State Government for implementation which includes process like,
 - a) DP sanction
 - b) Land reservation
 - c) Land acquisition
 - d) Sanctioning of Budget
 - e) Other utilities development etc.
6. **Waste to energy projects:** PCMC has initiated various waste energy projects which includes Mechanical composting, vermicomposting, RDF, waste to energy plant. PCMC has commissioned waste to energy plant in year 2023 and operational as on date.
7. **Water re-use projects:** PCMC has initiated water reuse projects and prepared 100 MLD water re-use DPR which includes identified consumers and tertiary treatment facilities.

B] Action Plan Status and times lines along Pawana River:

1. **Existing and Proposed New STP's:** It would be mentioned here that as part of the Action plan, PCMC has identified the current treatment capacities along Pawana River basin with existing / future treatment capacity gaps

considering projected population and growth in the said Pawana River basin for the year 2031. There are existing 13 Nos. of operational STPs along Pawana River bank with the treatment capacity of 280 MLD as per the table below:

Sr. No.	STP Location	STP Installed Capacity (MLD)	STP Utilization Capacity (MLD)	Technology (UASB/ASP/O P/SBR/MBR/F AB etc.)
1	Akurdi	30	30.35	SBR
2	Ravet	20	19.72	SBR
3	Chinchwad Phase I (Bhatnagar)	30	31.46	ASP
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11	Keshav Nagar	4	3.1	MBBR
12	Bhosari Garden	5	4.8	MBBR
13	Bhosari 217	7	3.95	MBBR
	Total	280	260.01	

Construction of additional augmented capacity of 15 MLD at Bhatnagar is already in progress and shall be operational by March 2025. Also, DPR for 4 new STPs at Tathawade, Kiwale, Mamurdi, CME for treatment capacity 105 MLD as per below table:

i) New STPs

Sr.No	Location of STP	Capacity (MLD)	Funds to be obtained from the Authority (In Crore)	Name of the Funds Approving Authority	Time Requirement for Completion of work after receipt of Funds (Months)*	Current Status
1.	Tathawade	20	43.12	NRCP	24	DPR Submitted to NRCD under National River Conservation Plan (NRCP), Tender Process done
2.	Kiwale	20	44.86	NagarotthanMahabhiyan	24	DPR Sanctioned under NagarotthanMahabhiyan, Tender yet to be published
3.	Mamurdi	20	50.64	NRCP	24	DPR Submitted to NRCD under National River Conservation Plan (NRCP), Scrutiny in Process
4.	CME	45	99.04	NRCP	24	DPR Submitted to NRCD under National River Conservation Plan (NRCP), Scrutiny in Process

ii) Proposed STP's						
1	Pimpri	20	115.34	-	18	DPR Submitted to NRCD under National River Conservation Plan (NRCP)
2	Tathawade (phase 2)	40		-	24	
3	Punawale	50		-	24	

*Completion period/time shall be applicable after issue of work order to the implementing agency/contractor.

2. **Sewerage System Master Plan:** PCMC has carried out comprehensive condition assessment of the its existing Sewerage system and prepared the Master Plan for System Improvement Programme (SIP) and committed to implement the improvement program as below;
 - a. The condition assessment study the said network is completed for existing and hydraulic condition and sewer network replacement program of 206 kms. have been prepared and the replacement action plan shall be carried out in 1 year time period under PCMC departmental budget or any other suitable funding program. PCMC has already laid new sewerage network of 210 Kms of new network under AMRUT Yojana.
 - b. The realignment of sewer network of 43.5 kms. has been identified which is currently flowing through Nallas or River and in dilapidated condition due to un-inaccessible condition for O & M activities etc.
 - c. The proposed new sewer network of approx. 168 kms. along Pawana River stretch have been identified to improve the sewerage system and Repair/replacement for approximately 10000 nos. of manholes was identified for further implementation / improvement program.
 - d. As per future requirements, proposed STP's at Tathawade phase 2 (40 MLD), Punawale (50 MLD), Pimpri (20 MLD) for total 110 MLD treatment capacity is identified and shall be implemented in the coming next 24 months' time period with suitable funding program etc.
 - e. To prevent the pollution PCMC has laid an interceptor line with a length of 32 km to capture the sewage flowing into the Pawana river. Additionally, mechanical and manual screens have been strategically installed in to the major nallas to avoid any solid waste to enter into the river.

- f. A dedicated team operates around the clock to monitor and prevent environmentally hazardous waste, debris, plastic, and other pollutants entering the river. The Answering Respondent has also initiated the River Rejuvenation Development Project along the 24 km of Pawana River which is awaiting Environmental Clearance from Government of Maharashtra which will further aid in tackling of pollution in the river.

2.To stop bathing in river water and open defecation at bank of river. Proper disposal of human excreta and sewage.

PCMC appointed two nuisance squad to avoid unwanted dumping of waste and C&D waste along the river & nallah stretch in the city.

3.Provision of Disinfection Treatment for drinking purpose in existing plants.

Post chlorination is been done at the treatment facilities. PCMC has proposed water Recycle and Reuse for STP treated water and prepared Used water DPR for 100 MLD capacity at existing Kasarwadi Sewage Treatment Plant. 8 MLD water shall be tertiary treated through Reverse Osmosis process and used for drinking water purposes.

4.Installation of In-Situ Nallah Clean up system so as to stop sewage entering to the River Pawana.

PCMC has taken action regarding In-Situ Nallah Clean up system for preventing the pollution. PCMC has laid an interceptor line with a length of 32 km on both the banks to capture the sewage flowing into the Pawana river. Additionally, 16 mechanical screens have been strategically installed in to the major nallahs to avoid any solid waste to enter into the river.

The Detailed Project Report (DPR) for the sewerage system, covering all nallahs within the entire PCMC area, has been prepared and submitted to the National River Conservation Directorate (NRCD) under the National River Conservation Plan (NRCP). PCMC is planning and searching for various technologies regarding In-Situ Nallah Clean up system and PCMC require guidance from MPCB/CPCB for the same.

5. Common Toilets should be constructed in all areas to be covered, Stop open defecation and awareness program should be conducted in these areas.

The Pimpri Chinchwad Municipal Corporation (PCMC) has been honoured the Water+ Certification by the Ministry of Housing and Urban Affairs (MoHUA), Government of India. This is the highest recognition under the Open Defecation Free (ODF) category.

Currently, PCMC manages around 310 community toilets and around 160 public toilets across its jurisdiction, catering to the needs of residents and visitors alike and around 52 toilets are located in the vicinity of the river, all of which are connected to the sewage system. PCMC is constructing additional toilets based on the needs of the citizens. To date, PCMC has built 17,830 Individual Household Latrines (IHHL) and continues to construct more as per the demand received at zonal offices. In addition to its permanent infrastructure, PCMC demonstrates proactive planning by providing temporary mobile and portable toilets during major events and festivals, such as the renowned Palkhi Yatra from Dehu/Alandi to Pandharpur. This initiative ensures that the surge in visitors during such occasions does not compromise the city's sanitation standards.

6. Vehicles, clothes, animal wash should be stopped on the bank of river and awareness

program should be conducted in the river bank areas.

PCMC has implemented strict measures to prevent the washing of waste collection vehicles. The responsibility for washing over 365 vehicles lies with the waste collection agencies, AG Enviro Pvt. Ltd. and BVG India Pvt. Ltd. The washing centers are located at Hegadewar Bhavan, Akurdi Railway Station, and Nehru Nagar, where all wastewater from vehicle washing is directly connected into the sewage system, ensuring that no pollutants are introduced into the river ecosystem. In addition to this, PCMC is actively conducting awareness programs to educate the public and local communities about the importance of keeping the river clean and preventing pollution. To further these efforts, PCMC has appointed over 400 personnel to carry out awareness initiatives related to cleanliness and environmental sustainability. These individuals engage with citizens to spread the

message about the importance of maintaining river cleanliness and overall sanitation within PCMC areas.

7.To organise awareness programs about promotion of organic farming on the River bank of villages. Restriction of chemical pesticide, insecticide, fertilizer, etc.

Pimpri Chinchwad city is recognised for IT hub & MIDC industrial area. Hence due to heavy urbanization, availability of agriculture land is in very less quantity and therefore awareness programs about promotion of organic farming is not possible in the city limit.

8.Up gradation of existing STPs to meet 10 mg/lit BOD Outlet standard.

It is to state that PCMC has carried out the Condition Assessment of existing STPs of along Pawana River bank for upgradation/modification of existing STPs to meet the consent condition and achieve the standards prescribed by MPCB and CPCB.

There are 9 nos. of existing old STPs along Pawana River stretch which needs to upgrade for effluent water quality discharge as per latest NGT/MPCB norms. 2 nos. of STPs are more than 20 years old. 7 nos. of STPs are more than 12 years old and not designed to achieve less than BOD of 10 mg/lit. PCMC has prepared the feasibility report for introduction of latest modern technologies and equipment for the upgradation / augmentation of existing 9 STPs. The upgradation cost of these old STPs is approximately 133 Crs. and PCMC has sent proposal to NRCD and State/Central level for suitable funding for further implementation of program for upgradation of these STPs to meet less than 10 mg/lit. BOD and other parameters of outlet of these STPs.

9.Exploration, development and augmentation of groundwater resources.

Rain water harvesting and percolation pits are compulsory under UDCPR and its implementation in PCMC area.

10.Ground water monitoring

Not in purview of PCMC authority.

11.Provision of adequate funds to local bodies located at bank of the river.

Various project DPR related to River Rejuvenation & related are submitted to State/Central Government for sanctioning of funds.

12. Tree plantation in catchment area & banks of the river.

In PCMC area till date total 189 gardens are spreaded over approximately 187.05 hectares of land. In the year 2022 -2023 about 32,16,749 trees are planted in PCMC jurisdiction.

13. Maintaining e flow of the river, protection of flood plain zone, development of Bio-Diversity Park.

All these measures and developments are covered under Riverfront Development Project (RFD) and Nallah Rejuvenation Project (NRP).

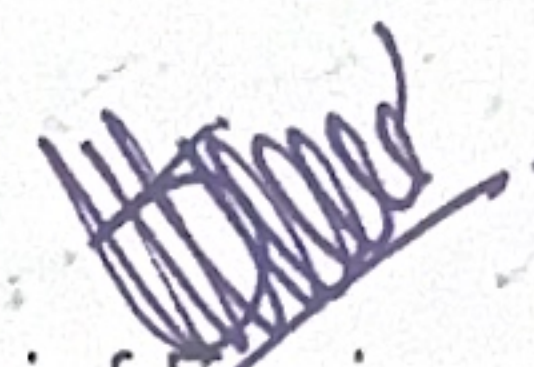
14. Prevention of Agriculture run-off to the river.

Since PCMC is urban area, agriculture and farm land is very less.

Above Clarification is for your information please.

Thanking you,

Yours faithfully,



Chief Engineer

Pimpri Chinchwad Municipal Corporation

Pimpri, Pune - 411018

Copy to:

1. Regional director, CPCB Pune.
 2. Regional officer, MPCB Pune
 3. Sub-Regional officer MPCB , Pimpri Chinchwad
- For information please.



SHEKHAR SINGH I.A.S.

Commissioner

Pimpri Chinchwad Municipal Corporation

No. Ho/SW/TS/130/2024

Date: 7/10/2024

Sub.- Proposals for Upgradation / modifications of Existing (14 nos.) old STP's of PCMC and Rehabilitation works for Sewer Drain Network and new STP's for Improvement in Sewerage System of PCMC for consideration under NRCP

Respected Sh. Pradeep Kumar Sir,

1. Further to your nationwide program for abatement of River Pollution, we are submitting herewith following identified projects for Improvement of Pimpri Chinchwad City river namely, Pawana and Indrayani which fall under Zone -II & Zone-III category. We have carried out the comprehensive study and condition assessment for the entire city including all sewerage system and existing sewerage treatment facilities and accordingly, identified following System Improvement Program (SIP) and prepared the master plan for 2041 considering fast growing factors of the Pimpri Chinchwad city in overall Maharashtra. The detailed projects reports for major components of Improvement works and cost details are as below'

DPR for Upgradation / modifications of Existing old STP's of PCMC	Rs. 251.65Crore
DPR for Rehabilitation works for Sewer Drain Network i/c chambers, dilapidated sewer line laying in Nallas / rivers, inadequate coverage etc. for Improvement in Sewerage System of PCMC	Rs 791.22Crore
DPR's for new STP's (309 MLD) considering fast growing population of the city upto year 2041	Rs. 419.31 Crore
Total	Rs 1462.18crore

2. The above mentioned DPRs are submitted herewith for consideration funding under National River Conservation Plan as an abatement measure against the critically polluted Pawana and Indrayani river at Pimpri Chinchwad, Maharashtra.

3. It is also to state that as per the NRCP guidelines, Pimpri Chinchwad Municipal Corporation commits to complete Operation & Maintenance of the assets to be created under NRCP. The PCMC also commits to provision of 20% of the project cost from the State Share of 40%.

Submitted for kind consideration please.

Yours sincerely

(Shekhar Singh)

To,

Shri. Pradeep Kumar
Hon. Joint Secretary,
National River Conservation Directorate
DoWR, RD & GR
Ministry of Jal Shakti

Office : PCMC Main Administrative Building, 4th Floor, Pimpri, Pune - 411 018.

Tel (O) : 020-27426331, Fax : 020-27425600

Mobile : 9175696449/8806946449, E-mail : s.singh@pcmcindia.gov.in



SHEKHAR SINGH I.A.S.
Commissioner
 Pimpri Chinchwad Municipal Corporation

No. HO/SW/TS/127/2024

Date: 04/10/2024

Sub:- Proposals for pollution abatement of rivers Pawana and Indrayani at Maharashtra for consideration under NRCP

Respected Sh. Pradeep Agrawal Sir,

This is in reference to National River Conservation Directorate letter No. J-24017/2/2024-NRCD-II dated 01/07/2024. Subsequent to the first submission, the following Detailed Project Reports have been revised in line with NRCD guideline for pollution abatement of river Pawana (Priority II category) at Pimpri Chinchwad Municipal Corporation, Maharashtra.

DPR for Construction of 20 MLD STP at Kiwale, Pimpri Chinchwad Municipal Corporation under NRCP	Rs. 46.39 crore
DPR for Construction of 45 MLD STP and Interception & Diversion at CME, Pimpri Chinchwad Municipal Corporation – Phase I, under NRCP	Rs 99.04 crore
DPR for construction of 20 MLD STP at Tathawade, Pimpri Chinchwad	Rs. 43.12 crore
Total	Rs188.55 crore

2. The above mentioned three DPRs are submitted herewith for consideration funding under National River Conservation Plan as an abatement measure against the critically polluted Pawana river at Pimpri Chinchwad, Maharashtra.

3. It is also to state that as per the NRCP guidelines, Pimpri Chinchwad Municipal Corporation commits to complete Operation & Maintenance of the assets to be created under NRCP. The PCMC also commits to provision of 20% of the project cost from the State Share of 40%.

Submitted for kind consideration please.

Yours sincerely

(Shekhar Singh)

To,
 Hon. Shri. Pradeep Kumar Agrawal,
 Joint Secretary
 National River Conservation Directorate
 DoWR, RD & GR
 Ministry of Jal Shakti

कार्यालय : पिंपरी चिंचवड महानगरपालिका मुख्य प्रशासकीय इमारत, ४ था मजला, पिंपरी, पुणे - ४११ ०१८.

कार्यालय : ०२०-२७४२६३३९, मोबाईल : ९९७५६९६४४९/८८०६९४६४४९, ई-मेल : s.singh@pcmcindia.gov.in